

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6557  
ANSWERED ON:07.05.2013  
PRODUCTION OF ARECANUT  
Joshi Shri Pralhad Venkatesh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the production of arecanut in the country during each of the last three years and the current year, State-wise;
- (b) whether a large quantity of arecanut has been imported from the South Asian Association of Regional Corporation (SAARC) and developed countries during the above period;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether there are report of illegal import of arecanut through Bangladesh border and if so, the details thereof and the action taken by the Government in this regard;
- (e) the details of representations, received from arecanut growers for waiving off their loans on account of crop failures in the southern States including Karnataka; and
- (f) the response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (f): The state-wise production of arecanut in the country during each of the last three years is given at Annexure-I.

The country-wise and year-wise import of arecanut is given at Annexure-II.

Department of Agriculture & Cooperation, Ministry of Agriculture is implementing Centrally Sponsored Schemes namely Horticulture Mission for North East and Himalayan States (HMNEH) and National Horticulture Mission (NHM) to address all the issues related to development of horticulture in the country including rejuvenation of arecanut. Under these schemes, financial assistance is provided for adoption of integrated nutrient & pest management and rejuvenation of arecanut plantations.

As informed by Department of Revenue, Ministry of Finance, few cases of illegal import of arecanut through Bangladesh Border have been reported. Department of Agriculture & Cooperation had constituted a central team to study problems faced by arecanut growers. On the basis of the recommendations of the said committee, Department of Financial Services, Ministry of Finance has formulated a scheme for providing financial relief to the farmers in Karnataka for implementation through NABARD.